IN THE CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

CP-40/95 in JA-418/94

Date of decision 21-9-95

Hon'ble Shri B.K.Singh, Member (A)
Hon'ble Smt.Lakshmi Swaminathan, Member (J)

Shri Devendra Kumar s/o Shri Raj Kumar Sharma, r/o Qr No.FC-14, Tilak Marg, Police Station qrts. New Delhi.

... Petitioner

(By Advocate Shri S.K.Gupta)

Vs.

Shri P.J. Vinsent, Controller of Accounts, Ministr, of Water Resources, Shastri Bhawan, New Delhi.

... Respondents

(By Advocate Shri M.K.Gupta)

ORDER (DRAL)

Learned counsel for the respondents has filed office order No.WR/CA/Admn/8/DW/95-96/1791-95 dated 19.9.95 and this order clearly states that the applicant alongwith others has since been engaged on daily wages and they had different been directed to report in/office as indicated against their names. The applicant has been posted in the office of the PAO,CWC, New Delhi-110066. Learned counsel for the applicant is fully satisfied with the order issued by the respondents and does not press the Contempt Petition. Accordingly, notices issued to the respondents on the Contempt Petition are discharged and the record is consigned to the record room.

(Smt.Lakshmi Swaminathan)

Member (J)

(B.K.Singh)

Member (A)

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